

**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JAIPUR
NATIONAL LOK ADALAT**

(DATE: 14.07.2018)

(PLACE : HON'BLE RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR)

TIME: 10.30 AM TO 01.00 PM & 02:00 PM TO 4:30 PM)

NOTICE

**IT IS NOTIFIED TO ALL CONCERNED THAT FOLLOWING FIVE
BENCHES HAVE BEEN CONSTITUTED IN NATIONAL LOK ADALAT
DATED 14.07.2018:-**

Bench No.	Court No.	Name of Hon'ble Chairman & Member	Name of Insurance Company
1	3	Hon'ble Mr. Justice Mohammad Rafiq (Chairman) Sh. Kamal Raj Singhvi, (Retd. DJ) (Member)	1. Oriental the Oriental General Insurance Company Ltd. 2. ICICI Lombard General Insurance Company Limited.
2	2	Hon'ble Mr. Justice M. N. Bhandari (Chairman) Sh. G.S. Hora, (Retd. DJ) (Member)	New India General Assurance Company Ltd.
3	4	Hon'ble Mr. Justice Banwari Lal Sharma (Chairman) Sh. G.P. Pandey, (Retd. DJ) (Member)	National General Insurance Company Ltd.
4	5	Hon'ble Mr. Justice Vijay Kumar Vyas (Chairman) Ms. Chandra Kanta Gupta (Retd. DJ) (Member)	All Private General Insurance Companies except ICICI Lombard General Insurance Co. Ltd.
5	6	Hon'ble Mr. Justice Inderjeet Singh (Chairman) Sh. Lal Singh Rao, (Retd. DJ) (Member)	United India General Insurance Company Ltd.

BY ORDER

FTS, RHCLC, JAIPUR

**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JAIPUR
NATIONAL LOK ADALAT
BENCH NO. 1**

**HON'BLE MR. JUSTICE MOHAMMAD RAFIQ, SB. CHAIRMAN,
SH. KAMAL RAJ SINGHVI, RETD. DISTRICT & SESSIONS JUDGE, MEMBER**

(DATE: 14.07.2018)

**(PLACE : HON'BLE RAJASTHAN HIGH COURT, JAIPUR BENCH,
JAIPUR)**

TIME: 10.30 AM TO 01.00 PM & 02:00 PM TO 4:30 PM)

SUPPLIMENTARY CAUSE LIST

Name of Insurance Company: Oriental Insurance Company Ltd.							
S. No.	Case Type	Number	Year	Petitioner	Respondent	Petitioner Adv.	Respondent Adv.
1	CMA	1228	2017	Padma Ram & Ors.	Ishak Khan & Ors.	Vikram Singh Solanki	Ram Singh Bhati
2	CMA	6622	2016	Smt. Tinku Sharma & Ors.	Rajendra Kumar Swami & Ors.	Vikram Singh Solanki	Ram Singh Bhati
3	CMA	991	2017	Smt. Sunita & Ors.	Mahesh Chandra & Ors.	Anshul Sharma	Satish Kumar Khandal
4	CMA	1242	2017	Lerki & Ors.	Ishak Khan & Ors.	Vikram Singh Solanki	Ram Singh Bhati
5	CMA	2088	2014	Smt. Nazreen & Ors.	Gopal & Ors.	Satish Khandal	Ajay Kumar Tanenia

Oriental Insurance Company Limited

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
6	CMA 2334/2012	Himanshu Vs. Oriental Insurance Company Limited	B.C. Rawat	
7	CMA 3022/2013	Kamal Sharma Vs. Smt. Anusuiya Agrawal and Anr.	Jitendra Mitrucka	
8	CMA 9/2014	Ikrar Vs. Yadram & Ors.	Prateek Sharma	Sandeep Jain
9	CMA 1672/2018	Smt. Neeru Devi @ Golo & Ors. Vs. The Oriental Insurance Company Ltd. & Anr.	D.K. Garg	
10	CMA 3320/2007	Chandra Dev Vs. Beeram Singh	Sandeep Pathak	Rishi Pal Agrawal
11	CMA 595/2008	Dhularam & Ors. Vs. Daya	Ratan Kaushik	Rishi Pal Agrawal

		Shankar & Ors.		
12	CMA 5827/2016	Raju Devi & Ors. Vs. Manoj Kumar & Ors.	Amit Singh Shekhawat	Tripurari Sharma
13	CMA 3940/2017	The Oriental Insurance Co. Ltd. Vs. Smt. Santo & Ors.	Rajeev Bhushan Bansal	D.K. Garg
14	CMA 1554/2018	Madan Lal & Anr. Vs. Oriental Insurance Co. Ltd.	Vidhut Gupta	
15	CMA 3384/2016	Smt. Urmila & Ors. Vs. Rambhajan Meena & Ors.	Mukesh Pal Jadoun	Rishipal Agarwal
16	CMA 1121/2009	Smt. Kaushlya & Ors. Vs. Ausama & Ors.	Sandeep Mathur	Chitra Goyal
17	CMA 1907/2006	Nathulal & Ors. Vs. Bhanwarlal & Ors.	Devendra Singh Kushwah	Rajendra Salecha

ICICI Lombard General Insurance Company Ltd.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
18	CMA 5265/2016	Smt. Bhanwar Kanwar & Ors. Vs. Shri Prakash Saini & Ors.	Nitesh Rawat	
19	CMA 3791/2017	Smt. Kali & Ors. Vs. Hadiya & Ors.	Vikram Singh Solanki	Chandradeep Singh Jodha
20	CMA 428/2010	Ram Avatar Sharma & Ors. Vs. Shakeel Ahmed & Ors.	Sandeep Mathur	Umrao Singh Purohit
21	CMA 1611/2017	Teeji Devi Vs. Suresh Kumar and Ors.	Vinay Mathur	C.S. Jodha
22	CMA 54/2018	Ramveer & Ors. Vs. Mohan Lal & Ors.	Sandesh Khandelwal	

Pre-litigation Cause List

S. No	Type of case/No.	Title of the case	Name of Dep.
24	Pre-litigation No. 633/2016	Shyam Lal Gupta/Rajasthan State Cooperative Society	Rajasthan State Cooperative Society
25	Pre-litigation No. 11/2018	Ram Singh Chauhan/ State of Raj.	Revenue Matter

BY ORDER

FTS, RHCLC, JAIPUR

**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JAIPUR
NATIONAL LOK ADALAT**

BENCH NO. 2

**HON'BLE MR. JUSTICE M.N. BHANDARI SB., CHAIRMAN,
SH. G.S. HORA, RETD. DISTRICT & SESSIONS JUDGE, MEMBER**

(DATE: 14.07.2018)

**(PLACE : HON'BLE RAJASTHAN HIGH COURT, JAIPUR BENCH,
JAIPUR)**

TIME: 10.30 AM TO 01.00 PM & 02:00 PM TO 4:30 PM)

SUPPLEMENTARY CAUSE LIST

(NAME OF INSURANCE COMPANY : NEW INDIA INSURANCE COMPANY)							
S. No.	Case Type	Number	Year	Petitioner	Respondent	Petitioner's Adv.	Respondent's Adv.
1	CMA	479	2011	Smt. Madhulata & Ors.	New India Assurance	Sandeep Mathur	Rishipal Agarwal
2	CMA	2365	2013	Savitri Meena & Ors.	Sunil Kumar & Ors.	Akash Agrawal	Vizy Agrawal
3	CMA	4681	2009	Smt. Kshma Bansal	Rajendra Chhabra & Ors.	Dinesh Kumar Garg	Vizy Agrawal

New India Insurance Company Limited

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
4	CMA 652/2010	Kalu Ram Vs. Girish Kumar Pareek & Ors.	V.S. Badhwar	R.P. Agarwal
5	CMA 3328/2009	Smt. Meva Devi & Ors. Vs. Narayan & Ors.	Manoj Agrawal	Rishipal Agarwal
6	CMA 5893/2016	Beena Devi & Ors. Vs. Virendra Singh & Ors.	Kamal Gupta	
7	CMA 1094/2011	Budhiprakash Vs. Bhupendra Singh @ Manju and Ors.	Akash Agrawal	Nemi Chand Jain
8	CMA 3084/2016	Lalit Meghnani & Ors. Vs. Ganesh Singh & Ors.	Nitesh Rawat	Chitra Goyal
9	CMA 2617/2012	Omprakash Gurjar Vs. The New India Insurance Co. Ltd.	B.C. Rawat	S.R. Joshi
10	CMA 2576/2006	Keta & Ors. Vs. The New India	Tarun Jain	Rishipal Agarwal

National Lok Adalat dated 14.07.2018 Supp. Cause List Bench No. 2, Court No. 2

		Insurance Co. Ld. & Ors.		
11	CMA 1105/2018	Pappudi & Ors. Vs. Sandeep Kumar & Ors.	Rohit Khandelwal	R.B. Bansal
12	CMA 1238/2015	Smt. Nihali Devi & Ors. Vs. Ramotar Sharma & Ors.	Ashish Chauhan	Rishi Pal Agarwal
13	CMA 1190/2015	Ramma Devi & Ors. Vs. Ramotar Sharma & Ors.	Ashish Chauhan	
14	CMA 6175/2017	Alok Bhatara Vs. Ajay Kumar & Ors.	Amit Dadhich	
15	CMA 3811/2009	Smt. Pinki Vs. Abdul Mugni & Ors.	Ram Sharan Sharma	Rishi Pal Agarwal
16	CMA 1053/2018	Shankarlal Vs. Onkar Singh & Ors.	Akshat Choudhary	
17	CMA 592/2017	Monu Kumawat Vs. Bharat Singh & Ors.	Nitesh Rawat	N.K. Jain
18	CMA 2280/2007	Smt. Jamila Bano & Ors. Vs. Bheem Singh @ Gopal & Ors.	Jai Prakash Gupta	
19	CMA 703/2009	Gajendra Pal & Ors. Vs. Mahendra Pal & Ors.	Sandeep Mathur	V.S. Yadav
20	CMA 5304/2008	Jai Singh Vs. Prabhu Singh & Ors.	Jitendra Mitrucka	
21	CMA 2184/2016	Pushpalata Verma & Ors. Vs. Saligram Gayri & Ors.	Akash Agrawal	Manju Jain
22	CMA 3479/2017	Smt. Umrao Kanwar & Ors. Vs. Rajendra Singh & Ors.	Nitesh Rawat	
23	CMA 4129/2008	The New India Insurance Co. Ltd. Vs. Gyarsi Lal Saini & Ors.	Rishipal Agrawal	Sudhir Jain

BY ORDER

FTS, RHCLC, JAIPUR

**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JAIPUR
NATIONAL LOK ADALAT**

BENCH NO. 3

**HON'BLE MR. JUSTICE BANWARI LAL SHARMA SB., CHAIRMAN,
SH. G.P. PANDEY, RETD. DISTRICT & SESSIONS JUDGE, MEMBER**

(DATE: 14.07.2018)

**(PLACE : HON'BLE RAJASTHAN HIGH COURT, JAIPUR BENCH,
JAIPUR)**

TIME: 10.30 AM TO 01.00 PM & 02:00 PM TO 4:30 PM)

SUPPLEMENTARY CAUSE LIST

(NAME OF INSURANCE COMPANY : NATIONAL INSURANCE COMPANY)

S. No.	Case Type	Number	Year	Petitioner	Respondent	Petitioner's Adv.	Respondent's Adv.
1	CMA	5728	2017	Ramji Lal & Ors.	Jawahar Singh & Ors.	Dheeraj Singhal	Rishipal Agarwal
2	CMA	1139	2015	Saripan @ Asmeena & Ors.	Rahamuddin & Ors.	Virendra Agrawal	Tripurari Sharma
3	CMA	2696	2011	Sumitra Devi & Ors.	Devendra Singh & Ors.	Vinay Mathur	Avadesh Kumar Purohit

National Insurance Company Limited

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
4	CMA 459/2010	Smt. Mevali Devi & Ors. Vs. Sangram Singh and Ors.	Sandeep Mathur	Manju Jain
5	CMA 51/2015	Manohar Lal & Ors. Vs. Subedin & Anr.	Raj Kamal Gaur	Bharti Trivedi
6	CMA 4087/2009	Badam Devi & Ors. Vs. Kalyan Sahay Meena & Ors.	Sandeep Mathur	Vinod Tyagi
7	CMA 5411/2017	Smt. Magan Sharma & Ors. Vs. Ritesh Sharma & Ors.	L.L. Gupta	Rishipal Agarwal
8	CMA 5716/2017	Shakuntala & Ors. Vs. Jawahar Singh & Ors.	Dheeraj Singhal	Rishipal Agarwal
9	CMA 5556/2016	Harphool & Ors. Vs. Subhash & Ors.	Ram Sharan Sharma	Rishipal

National Lok Adalat dated 14.07.2018 Supp. Cause List Bench No. 3, Court No. 4

10	CMA 745/2017	Smt. Jannat Bano & Ors. Vs. Aasif Qureshi & Ors.	Nitesh Rawat	
11	CMA 3248/2013	Smt. Pushpa & Ors. Vs. Jairam Meena & Ors.	Kamal Gupta	
12	CMA 4583/2012	Kistoori Devi & Ors. Vs. Pappu Lal & Ors.	Vinay Mathur	Pyare Lal
13	CMA 3057/2013	Smt. Urmila & Ors. Vs. Sukhveer Singh & Ors.	K N Tiwari	R P Vijay
14	CMA 2007/2016	Sheela Devi & Ors. Vs. Ashu Das & Ors.	R. P. Tiwari	R P Vijay
15	CMA 657/2016	Smt. Sushila Devi & Ors. Vs. Shri Gopal & Ors.	Sanjay Gangwar	Rishipal Agarwal
16	CMA 3952/2014	Smt. Kanchan and Ors. Vs. Raghuvir and Ors.	Rohit Khandelwal	Amarnath Pareek
17	CMA 4873/2011	Krishan Gopal Joshi Vs. Ranjeet & Ors.	Vishwajeet Mantri	Rahul Joshi
18	CMA 3738/2012	Kumari Sonu & Chhitar Khan and Ors.	Gopendra Singh Shekhawat	Amarnath Pareek
19	CMA 5970/2016	Siraj Ahmad @ Rafiq & Ors. Vs. Javed & Ors.	Nitesh Rawat	Ram Singh Bhati
20	CMA 5971/2016	Aasiya Khatun & Ors. Vs. Javeed & Ors	Nitesh Rawat	Ram Singh Bhati
21	CMA 5733/2016	Mohammad Aasif Vs. Dinesh Sharma & Ors.	Nitesh Rawat	

BY ORDER

FTS, RHCLSC,
JAIPUR

**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JAIPUR
NATIONAL LOK ADALAT**

BENCH NO. 4

**HON'BLE MR. JUSTICE VIJAY KUMAR VYAS SB., CHAIRMAN,
MS. CHANDRA KANTA GUPTA, RETD. DISTRICT & SESSIONS JUDGE, MEMBER**

(DATE: 14.07.2018)

**(PLACE : HON'BLE RAJASTHAN HIGH COURT, JAIPUR BENCH,
JAIPUR)**

TIME: 10.30 AM TO 01.00 PM & 02:00 PM TO 4:30 PM)

SUPPLEMENTARY CAUSE LIST

Bharti Axa General Insurance Company Limited							
S. No.	Case Type	Number	Year	Petitioner	Respondent	Petitioner's Adv.	Respondent Adv.
1.	CMA	3695	2012	Shakuntla & Ors.	Baljeet Singh & Ors.	Sanjay Singhal	Rishipal Agarwal
2.	CMA	3293	2013	Smt. Hajri & Ors.	Pappu Kathat & Ors.	Jai Prakash Gupta	Rishipal Agarwal
3.	CMA	3558	2014	Ramchandra & Ors.	Virendra Kumar & Ors.	Gajender Sharma	Rishipal Agarwal

Bharti Axa General Insurance Company Ltd.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
4.	CMA/4972/ 2015	Vishram Vs. Babool Alias Manoj and others	ShikhaParnami	Rishipal
5.	CMA 3352/ 2014	Anis Ahmad &Ors. Vs. Yaadram&Ors.	Ram Singh Rathore	Manish Kumawat
6.	CMA 2628/ 2014	Smt. Bharpai Devi Vs. Bharti AxaGeneral In. Co.	B.C. Rawat	Rishipal
7.	CMA 738/2014	Bhag Chand &Ors. Vs. Ashwani Kumar & others	RavindraTomar	Rishipal Agarwal

8.	CMA 6600/2017	Bharti Axa General Insurance Company Ltd. Vs. Sunita Devi &Ors.	Rishipal Agarwal	Sandeep Mathur
9.	CMA 1489/2017	Dakha Bai and Ors. Vs. Durga Thakur &Ors.	Akansha Saxena	Nitin Jain
10.	CMA 849/2018	Smt. Alpana Aggarwal &Ors. Vs. Premaram & another	B.C. Rawat	
11.	CMA 340/2015	Lalram Vs. Sitaram Meena &Ors.	Rajesh Chaturvedi	
12.	CMA 4973/2015	Vishnu Vs. Babool Alias Manoj and others	Shikha Parnami	Rishipal
13.	CMA 5132/2017	Nirmala Devi &Ors. Vs. Ajay Kumar Sahu &Ors.	Vinay Mathur	
14.	CMA 5136/2017	Gajanand Sharma Vs. Ajay Kumar Sahu &Ors.	Vinay Mathur	
15.	CMA 308/2014	Goru Ram Vs. Mangal Chand &Ors.	Abhishek Pareek	Rishipal
16.	CMA 306/2014	Smt. Lali Devi &Ors. Vs. Ganpat &Ors.	Abhishek Pareek	Rishipal
17.	CMA 2805/2016	Smt. Kunti Vs. Bangali Ram Goyal &Ors.	D.C. Gupta	Rishipal
18.	CMA 2608/2014	Smt. Shanti Devi Vs. Bharti Axa General Insurance Co. Ltd.	B.C. Rawat	Rishipal Agarwal

Future General Insurance Company LTD.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
19.	1954/2015	Smt. Vimla Devi &Ors. Vs. Ramvilas &Ors.	Satish Khandal	Virendra Agarwal

Reliance General Insurance Company LTD.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
20.	891/2017	Mamta Devi Vs. Ankesh Panwar	Nitesh Rawat	
21.	896/2013	Bhagwan Sahay Saini Vs. Mukesh Singh &Ors.	Umesh Vyas	
22.	6617/2016	Narangi Devi &Ors. Vs. Ashok Kumar Jethani &Ors.	Vikram Singh Solanki	C.S. Jodha
23.	1800/2017	Birdhi Chand Chawla Vs. Rohitash Kumar &Ors.	Gaurav Gupta	Rizwan Ahmed

SBI General Insurance Company LTD.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
24.	1793/2016	Kamal Patwa&Ors. Vs. LaduramPanwar	NiteshRawat	Virendra Agarwal

Bajaj Allianz General Insurance Company

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
25.	4917/2017	RamanujPancholi Vs. Sachin Agre and Ors.	JitendraMitra	
26.	1846/2014	Smt. Manju Vs. Smt. MradulaArunGodika	SatishKhandal	Akshay Sharma
27.	3111/2012	ShafiMohammed Vs. Suleman Khan	Prakash Thakuriya	Akshay Sharma
28.	3476/2014	Gopal Ram Bairwa Vs. Lalaram Alias Trilok&Ors.	NiteshRawat	
29.	2264/2016	Prabhathi Devi &Ors. Vs. Harphool Saini &Ors.	NiteshRawat	
30.	1390/2016	Mamta&Ors. Vs. Lokesh&Ors.	Mahendra Shah	Sandeep Pathak
31.	1968/2015	Smt. Rammurti Devi &Ors. Vs. Digambar Singh &Ors.	SatishKhandal	GirishKhandelwal

Universal Somp General Insurance Company

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
32.	5798/2017	Rajkumar&Ors. Sandeep Udawat&Ors.	Omveer Singh Saini	C.S. Jodha

IFFCO TOKYO GENERAL INSURANCE COMPANY

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
33.	CMA 2289/2015	Harjeet&Ors. Vs. Ramesh &Ors.	Sanjay Singhal	Ritesh Jain
34.	CMA 3304/2017	Bhanwari Sharma Vs. Bhanwaram @ Bhanwarlal&Ors.	NiteshRawat	Rishpal Agarwal

HDFC Ergo General Insurance Company Ltd.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
35.	CMA 176/2018	Smt. Neeta Savlani Vs. Tasi Ram &Ors.	Ram Singh Rathore	Virendra Agarwal
36.	CMA 177/2018	Smt. Neeta Savlani Vs. Tasi Ram &Ors.	Ram Singh Rathore	Virendra Agarwal

37.	CMA 175/2018	Riyan Vs. Tasi Ram &Ors.	Ram Singh Rathore	Virendra Agarwal
38.	CMA 11/2018	KhairatiLal&Ors. Vs. Sahab Khan &Ors.	Rambabu Sharma	
39.	CMA 745/2016	MotiLalBasotiya Vs. Surendra Kumar	B.C. Rawat	
40.	CMA 715/2015	Smt. Sunita Devi Vs. LaxmanKumbhkar&Ors.	Kamal Gupta	Virendra Agarwal
41.	CMA 6596/2017	Alka&Ors. Vs. Narendra Singh &Ors.	Deepak Goyal	Virendra Agarwal

Cholamandalam M.S. General Insurance Company Ltd.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
42.	CMA 4179/2012	Anita Kanwar Vs. Dedaram&Ors.	Sunil Jain	Sandeep Pathak
43.	CMA 1111/2015	Maya Devi &Ors. Vs. Laxman Prasad &Ors.	Rakesh Bhargava	Sandeep Pathak
44.	CMA 37/2016	SajnaKanwar&Ors. Vs. Ummed Singh &Ors.	Prateek Sharma	Sandeep Pathak
45.	CMA 5062/2016	Smt. Kaushalya Devi &Ors. Vs. JainarayanJat&Ors.	SamshekShekhawat	Ram Singh Bhati
46.	CMA 6523/2017	Smt. Sunita and Ors. Vs. Tejpal Singh and Ors.	Jai Prakash Gupta	Virendra Agarwal
47.	CMA 3945/2017	Dholi&Anr. Vs. Naresh Kumar &Ors.	Sunil Jain	

Shriram General Insurance Company Ltd.

S. No	Type of case/ No.	Title of the case	Advocate for applicant	Advocate for Respondents
48.	CMA 3819/2013	SitaramSuhail and others Vs. Nijamuddin and others	Jitendra Bajaj	Ritesh Jain
49.	CMA 3983/2013	SitaramSuhail Vs. Nijamuddin and others	Jitendra Bajaj	Ritesh Jain
50.	CMA 2858/2012	Reshami and Ors. Vs. Yogendra and Ors.	SandeshKhandeIwal	
51.	CMA 2091/2014	Smt. Sita&Ors. Vs. Omdas&Ors.	ArchanaMantri	Manju Jain
52.	CMA 2018/2016	Smt. MamtaDavi&Ors. Vs. Mukesh Kumar Rao &Ors.	Ram Sharan Sharma	R.P. Vijay
53.	CMA 1636/2014	Smt. Pooja Devi &Ors. Vs. Beram Ram &Ors.	Kamal Kant Vyas	
54.	CMA 2044/2015	Mukesh Vs. Virendra Kumar Rathore	Ram Singh Rathore	
55.	CMA 3560/2017	Guptraj Vs. Vijay Singh &Ors.	Atul Sharma	
56.	CMA 4488/2016	Smt. Santosh Devi and Ors. Vs. Ramesh Kumar Saini and Ors.	Ram Sharan Sharma	Ritesh Jain
57.	CMA 5140/2017	Mohammad Sharif Vs. Shriram General Insurance Co. Ltd. &Ors.	B.C. Rawat	
58.	CMA 1187/2013	Imran Vs. PoonamMehra&Ors.	VinayMathur	Ram Singh Bhati
59.	CMA 4839/2016	Narbada &Ors. Vs. Virendra Singh &Ors.	VinayMathur	Ritesh Jain

National Lok Adalat dated 14.07.2018 Supp. Cause List Bench No. 4, Court No. 5

60.	CMA 4981/2011	Smt. Seema&Ors. Vs. Dharmendra&Ors.	Sunil Jain	R.S. Bhati
61.	CMA 1487/2015	Subhash& Another Vs. Mangej Singh &Ors.	R.B. Sharma	R.S. Bhati
62.	CMA 4283/2016	Ravina&Ors. Vs. Shriram General Insurance	GajanandYadav	Ram Singh Bhati
63.	CMA 4284/2016	Mahendra Singh Vs. Shriram Insurance	GajanandYadav	Ram SinighBhati
64.	CMA 1334/2014	Shriram General Insurance Vs. Gangadhar&Ors.	Ashish Kumaar Singh	
65.	CMA 943/2016	Suresh &Ors. Vs. Rupta Ram	Akshat Chaudhary	Manju Jain

BY ORDER

FTS, RHCLC, JAIPUR

**RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE, JAIPUR
NATIONAL LOK ADALAT
BENCH NO. 5**

**HON'BLE MR. JUSTICE INDERJEET SINGH SB., CHAIRMAN,
SH. LAL SINGH RAO, RETD. DISTRICT & SESSIONS JUDGE, MEMBER**

(DATE: 14.07.2018)

**(PLACE : HON'BLE RAJASTHAN HIGH COURT, JAIPUR BENCH,
JAIPUR)**

TIME: 10.30 AM TO 01.00 PM & 02:00 PM TO 4:30 PM)

SUPPLEMENTARY CAUSE LIST

Name of Insurance Compnay: United India Insurance Company Ltd.							
S. No.	Case Type	Number	Year	Petitioner	Respondent	Petitioner's Adv.	Respondent's Adv.
1	CMA	3887	2017	Bhairusahay Saini	Kamlesh Sharam & Ors.	D.D. Khandelwal	Lokesh Parihar
2	CMA	1211	2006	Manohar Lal	United India Insurance	Ramesh Khanna	Rishipal Agarwal
3	CMA	1790	2016	Smt.Kamli Devi & Ors.	Kaluram Yadav & Ors.	Nitesh Rawat	Chitra Goel
4	CMA	3791	2016	United Insurance	Narendra Kumar Jain & Ors.	Archana Mantri	Ravi Meena
5	CMA	4206	2016	Smt. Rampati Devi & Ors.	Banwari Lal Sharma & Ors.	Kamal Gupta	A.S. Oberai & Lokesh Parihar
6	CMA	4730	2011	Smt. Sayari & Ors.	United India Insurance	Jai Prakash Gupta	Sandeep Jain
7	CMA	4232	2016	Girraj	Banwari Lal Sharma & Ors.	Kamal Gupta	A.S. Oberai & Lokesh Parihar
8	CMA	1949	2018	Abdul Raseed	Devilal & Ors.	Akshat Chaudhary	Manju Jain

Name of Insurance Company: United India Insurance Co. Ltd.

S. No	Type of case/No.	Title of the case	Name of Advocate for applicant	Name of Advocate for Respondents
9.	CMA 1174/2017	Prabhu Lal Bairwa/ Hemendra Singh	D.K. Bhardwaj	-
10.	CMA 3218/2010	Birma Devi & Ors./Hari Mohan & Ors.	Ram Sharan Sharma	Archana Mantri
11.	CMA 3000/2016	Banna Lal /Dharamraj	Praveen Kumar Jain	Chandra Deep Singh

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12	CMA 5653/2016	Smt. Sarita & Ors./Multan Chand & Ors.	Anil K. Sharma	-
13	CMA 2875/2010	Nivajan Khatoon & ors./ Taiyab Khan & Ors.	Rakesh Bhargav	Rizwan Ahmad
14	CMA 5655/2016	Smt. Indra & Ors./Musthpha & Ors.	Rajneesh Gupta	-
15	CMA 4747/2016	Chhote Lal & Ors./Narendra Kumar Pandey	Anshul Sharma	Rishipal Agarwal
16	CMA 1594/2009	Suresh Kumar Bunkar/Rajesh Burman & Ors.	Dilip Singh Shekhawat	-
17	CMA 1720/2010	Om Prakash Solanki/ Abdul Sattar	B.C. Rawat	-
18	CMA 2216/2017	Anand Singh/Sopal & ors.	Nitesh Rawat	P.S. Shukla
19	CMA 6576/2016	Durga Lal & Ors./Babu Lal & Ors.	Rajendra Swami	Lokesh Parihar
20	CMA 1454/2016	Indra Devi & Ors./Dilshad Kha & Ors.	Sunil Jain	R.B. Bansal
21	CMA 1460/2015	Suresh Chand Meena/Babu Lal Sandu	D.K. Bhardwaj	Chitra Goyal
22	CMA 2831/2016	Satyendra Kumar Pareek & Ors./ Gopal Lal & Ors.	Nitesh Rawat	Hridayesh Singh

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